

- (ii) A detailed SOP for taking action against empanelled hospitals has been issued on 10.10.2019 by Department of Ex-Servicemen Welfare, Ministry of Defence.
- (d) Question does not arise.

Lowest Bidder Tender System

22. SHRI AHAMED HASSAN: Will the Minister of DEFENCE be pleased to state:

- (a) whether there is a concern that the Lowest-Bidder-Tender System (LI contracting) doesn't allow for more sophisticated and better quality defence equipment to be procured;
- (b) if so, the details and reasons thereof; and
- (c) whether there is any plan to revisit the L1 contracting system?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) to (c) The acquisitions of defence equipment are done on the basis of qualitative requirements and the performance parameters defined by the Indian Armed Forces. Only vendors whose equipment meet these requirements/parameters are considered and contract is concluded with the lowest bidder amongst these vendors.

Domestically manufactured defence products

23. SHRI TIRUCHI SIVA: Will the Minister of DEFENCE be pleased to state:

- (a) the percentage of defence equipment manufactured in the domestic arena for defence purposes under the Defence Research and Development Organisation (DRDO) and the number of products amongst these which has been privatised;
- (b) the criteria used to determine core and non-core products in the defence sector; and
- (c) the number of products that have been classified as non-core products along with a list of such products and their purposes?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK): (a) DRDO is engaged in development of Defence Technologies covering various disciplines like aeronautics, armaments, electronics, combat vehicles, engineering